

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/ 921 /A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 11th February, 2025.

Sub:- **Station leave.**

Ref:- JHD/I/2025/10/423 dated 06.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, from the morning of 07.02.2025 till the evening of 09.02.2025**, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/ 922 /A, dated 11.2.25

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)